

[7 December, 2006]

RAJYASABHA

(b) if so, the details of trades shut down due to sealing and demolition in Delhi, till now;

(c) whether Government propose to make a rehabilitation policy for those rendered homeless and unemployed;

(d) whether Government have received any memoranda, etc. in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) Govt, of National Capital Territory of Delhi(GNCTD) has reported that it does not have authentic information regarding impact of sealing process on the interests of workers/labourers.

(b) With effect from 8.11.06 to 5.12.06 Municipal Corporation of Delhi (MCD) has reported that total number of 2583 units have been sealed.

(c) No such policy has been formulated by the government.

(d) and (e) Government has received several suggestions in respect of those affected by sealing of premises, which include suggestion for rehabilitation of traders.

Running of Unauthorised School in Gole Market

1774. SHRI RAJNITI PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Vidya Public School, which is located in Sector-4, Gole Market, New Delhi has been functioning unauthorizedly;

(b) whether it is also a fact that the land on which the school has been constructed is Government land and is under green belt as per the approved land norms;

(c) if so, the details thereof; and

(d) the action being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) A plot of land measuring

1121.903 sq. m. in DIZArea, New Delhi was allotted by Land & Development office (L&DO) to Vidya Education Society in July, 1990 for running a school. The said land was under occupation of CPWD nursery before it was vacated and handed over to the Society in September, 1990 in terms of the aforesaid allotment. Further, the last inspection of the plot has indicated that there was no encroachment by the school.

Study regarding infrastructural changes in DDA

†1775. SHRI MOTILAL VORA:

SHRIMATI PREMA CARIAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that DDA had requested Administrative Staff College of India situated in Hyderabad to study and suggest infrastructural changes in DDA;

(b) if so, the date of submission of report by Administrative Staff College of India to Government/DDA alongwith the extent of amount paid for this purpose;

(c) the recommendations of the said organization and by when these recommendations would be implemented; and

(d) the reasons for not implementing these recommendations of the organization so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) Delhi Development Authority (DDA) has reported that the Administrative Staff College of India (ASCI), Hyderabad has submitted a draft report containing certain recommendations based on a study of restructuring and reorganization of DDA. A payment of Rs. 6.50 lakh has been made by DDA to ASCI.

The draft report was considered at a meeting held in DDA on 28.8.06 and ASCI, Hyderabad has been requested to discuss the report with Vice Chairman, DDA. The report is only at draft stage and has therefore not been implemented.

†Original notice of the Question was received in Hindi.